

[Shri P.A. Sangma]

15th February, 1986, under sub-section (6) of section 26 of the Payment of Wages Act, 1936. [Placed in Library—See No. LT 2829/86.]

- (2) A copy of the Employees' Provident Funds (Amendment) Scheme, 1986 (Hindi and English versions) published in Notification No. G.S.R. 347 in Gazette of India dated the 10th May, 1986, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [Placed in Library See No. LT 2830/86].

Review on and Annual Report of Andhra Pradesh State Agro Industries Development Corporation Ltd. Hyderabad for 1982-83, of Gujarat Agro Industries Corporation Ltd. Ahmedabad for 1983-84 and of National Federation of Urban Cooperative Banks and Credit Societies Ltd., New Delhi for 1984-85 etc.

THE MINISTER OF AGRICULTURE  
(DR. G. J. DHILLON): On behalf of  
Shri Yogendra Makwana, I beg to lay on  
the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :
- (a) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1982-83.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT 2831/86].
- (b) (i) Review by the Government on the working of the Gujarat

Agro Industries Corporation Limited, Ahmedabad, for the year 1983-84.

(ii) Annual Report of the Gujarat Agro Industries Corporation Limited, Ahmedabad, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2832/86].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited New Delhi for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—2833/86].

12.05 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to Report the following message received

from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Mines and Minerals (Regulation and Development) Amendment Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1986.”

MINES AND MINERALS (REGULATION AND DEVELOPMENT)  
AMENDMENT BILL

[English]

SECRETARY GENERAL : Sir, I lay on the Table the Mines and Minerals (Regulation and Development) Amendment Bill, 1986, as passed by Rajya Sabha.

12.05½ hrs.

FINANCIAL COMMITTEES (1985-86)  
—A REVIEW

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy each of the Hindi and English versions of the “Financial Committees (1985-86)—A review”.

12 06 hrs,

12.06 hrs.

ESTIMATES COMMITTEE

[English]

Thirty-fourth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Thirty-fourth Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the Eighth Report of the Committee (8th Lok Sabha) on the Ministry of Commerce—Tobacco Board.

12.06½ hrs.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (GENERAL), 1986-87

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B.K. GADHVI) : Sir, on behalf of Shri Vishwanath Pratap Singh, I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (General) for 1986-87.

12.07 hrs.

STATEMENT RE : RACISM AND  
APARTHEID IN SOUTH AFRICA

[English]

MR. SPEAKER : Shri Shiv Shanker.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Shall I make the statement, Sir ?

MR. SPEAKER : Yes.

SHRIMATI SHEILA DIKSHIT : India has consistently opposed the policy of racialism and apartheid practised by the Government of South Africa ..... (Interruptions).

SHRI BASUDEB ACHARIA (Bankura) : Sir, he has come.

SHRIMATI SHEILA DIKSHIT) : Sir, do I continue or.....(Interruptions).

[Translation]

MR. SPEAKER : Let him read the statement. Why should you bother ?

[English]

PROF. MADHU DANDAVATE (Rajapur) : You cannot change the horses in the midstream.

[Translation]

MR. SPEAKER : Let him read. It is for you that we take all the trouble.